

W.P.(PIL)

Token Number- 2631/2020

D.B.

Caveat Clear

Rakesh Kumar Jha

Petitioner

Versus

1. The State of Jharkhand and others

Respondents

C.F.S.

Petition:- Rs. 250/-

Affidavit: Rs. 5/- + Rs. 15/-

Vakalatnama: Rs. 15/- + Rs.15/-

Defects if any --

1. P.S. of Respondent no. 5 and 6 has not been mentioned.
2. Page 18 , 25 and 26 are faint. Fresh copy or T/c may be given.
3. Statement regarding 'self interest' of petitioner has not been stated at Para 3 as per Rule 4 of JHC (PIL) Rule 2010.
4. Some portion of page no. 21 to 23 has been crossed with blue ink. Fresh copy or T/c may be given.

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